

ANNEXURE "B"

DELHI DISTRICT COURTS, DELHI
FINAL MERIT LIST FOR THE POST OF DATA ENTRY OPERATOR
REVISED MERIT LIST FOR UNRESERVED CATEGORY

Post Code - A-4

DATED:- 24.12.2020

Sl. NO.	Application Seq No	Roll No.	Name of the Candidate	Date of Birth (DD/MM/YY YY)	Father's name	Cat.	Sub-cat.	Marks Obtained (Out of 120 Marks)	Marks Obtained in Interview (Out of 12 Marks)	Total Marks Obtained (Out of 132 Marks)	Recommendation
1	DDC007047	1414040037	VISHAL CHAUDHARY	12/Mar/1994	KULDEEP KUMAR	OBC(Delhi)		104.50	8	112.5	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY DUE TO OWN MERIT FOR THE ESTABLISHMENT OF DELHI DISTRICT COURT
2	DDC004019	1212040020	PHALANKIT	01/Dec/1997	DINESH KUMAR	UR		98.00	8	106	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY FOR THE ESTABLISHMENT OF DELHI DISTRICT COURT
3	DDC033459	1414040255	ARJUN	24/Apr/1993	SHIVJI SHAH	OBC(Delhi)		97.50	5.5	103	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY DUE TO OWN MERIT FOR THE ESTABLISHMENT OF DELHI DISTRICT COURT
4	DDC049078	1313040123	MUKUL CHAUDHARY	12/Aug/1997	SURAJ PAL SINGH	UR		94.25	7.5	101.75	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY FOR THE ESTABLISHMENT OF DELHI DISTRICT COURT
5	DDC055144	1414040443	MOHAMMAD AZHER	18/Jul/1994	PARVAZ AKHTAR	UR		90.75	8	98.75	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY FOR THE ESTABLISHMENT OF DELHI DISTRICT COURT
6	DDC077808	1313040208	MUKESH KUMAR SHARMA	03/Jun/1993	SHANKAR SHARMA	UR		87.50	9	96.5	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY FOR THE ESTABLISHMENT OF FAMILY COURTS, DELHI

7	DDC040683	1414040327	ROHIT GOYAL	16/Jan/1994	GIRISH GOYAL	UR		88.75	7.5	96.25	RECOMMENDED FOR APPOINTMENT AGAINST UNRESERVED CATEGORY FOR THE ESTABLISHMENT OF FAMILY COURTS, DELHI
8	DDC081033	1515040394	DIVYA BISHT	05/Mar/1992	GOVIND SINGH BISHT	UR		84.00	10	94	RECOMMENDED FOR UR-PANEL

NOTE:-

- 1 THE CANDIDATES FROM SRL. NO. 1 TO SRL. NO. 7 ARE SELECTED FOR THE POST OF DATA ENTRY OPERTOR AGAINST THE UNRESERVED CATEGORY.
- 2 THE CANDIDATES AT SRL. NO. 8 IS KEPT IN PANEL AS PER PULE 13 SUB RULE 2 OF DELHI DISTRICT COURTS ESTABLISHMENT (APPOINTMENT & CONDIDTIONS FO SERVICE) RULES-2012 AND NOT INCULDED IN SELECTED LIST PREPARED UNDER SUB RULE 1 OF RULE 13.
- 3 THE SELECTION OF CANDIDATE IS SUBJECT TO VERIFICATION OF TESTIMONIALS AND OTHER CERTIFICATES BY THE ESTABLISHMENT OF DELHI DISTRICT COURTS/FAMILY COURTS.